

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.378/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Diamond infotech Pvt Ltd -Vs- Garodia Automobiles Pvt Ltd & Ors.	
Under Section		213(B)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SUCHARITA ROY  
ADVOCATE

Petitioner

Sd/- 24.7.2017

24 07 2017- C.P.No.378/KB/2017 – Diamond Infotech Pvt. Ltd. Vs. Garodia  
Automobiles Pvt. Ltd. & Ors.

## ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) are present.

Ld. Lawyer appearing on behalf of the petitioner submitted that she needs some time to amend the petition. Heard, prayer is allowed.

Fixed on 29.08.2017.

MANORAMA KUMARI  
MEMBER(J)